

Statement of Immovable Property Return for the year 2013 (as on 01.01.2014)

Service: ICLS

Name of Officer (in full): P.C. NANDAKUMAR

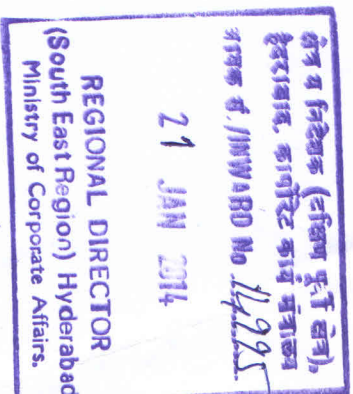
Designation : DEPUTY DIRECTOR

Date of Birth: 15.06.1955

Ministry/Department/Office : O/o Regional director (SER)
Ministry of Corporate Affairs,
Hyderabad – 500095.

Grade Pay : Rs.6,600/-

Present Pay: Rs.25,850/-



| (1) | (2) | (3) | (4) | (5) | (6) | (7) | (8) |
|---|--|--|---|--|--|---|--|
| Name of district sub-division, Taluk and Village in which property is situated. | Name and details of property – housing, lands and other buildings. | Cost of construction/ acquirement including land in case of house and year when purchased. | *Present Value | If not in own name, state in whose name held and his/her relationship to the Government servant. | How acquired – whether by purchase, lease**, mortgage, inheritance gift or otherwise, with date of acquisition and name with details of persons from whom acquired. | Annual Income from the property. | Remarks |
| (1) Door No.8/51, Kumara Swamy Street, Varadarajapuram, Ambattur, CHENNAI – 600 053, Tamil Nadu. | (2) House property (Residential) | (3) Land admeasuring 4,400 S. ft. (approximate) in which the said residential house is situated. The said property is share of ancestral property acquired by inheritance in my favour as per Kuruchit entered between family members during 1973. Ground floor house (1024 S. ft.) was constructed during September, 1999. Since the property | (4) As per settlement deed it's value is 28,00,000/-. Present Value: Rs.70 Lacs – 75 lacs (approximate) | (5) The property is presently in the name of Mrs. Sheela Nandakumar (spouse) (full details provided in column No.3) | (6) Acquired by self by inheritance (share of Grand Father's property) during 1973 and now in the name of spouse vide settlement cum Gift Deed executed during the year 2006. | (7) Self occupied by my family plus rental income of Rs.4,300/- pm (approximate) | (8) The said residential property (land was acquired by my Grand Father during the year 1942. |

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| | | comes under inheritance and in the name of my Grand Father, I have transferred the property to my wife's name through Registered settlement cum Gift Deed vide Document No.28 dated 14.03.2006 before the Sub-Registrar, Ambattur, Chennai. The 1 st Floor of the House was constructed by availing Housing Loan of Rs.6.80 lakhs from Bank of Baroda during the year 2006. | | | | | |
|--|--|--|--|--|--|--|--|

P. Nandakumar

Signature :

(P.C. NANDAKUMAR)

DEPUTY DIRECTOR

O/o REGIONAL DIRECTOR (SER)

HYDERABAD

Date: 17/01/2014